

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/835/2023 in Company Petition IB/28/2022
NAME OF THE COMPANY	IVRCL Chegapalli Tollways Ltd
NAME OF THE PETITIONER(S)	Assets Care Reconstruction Enterprise Ltd
NAME OF THE RESPONDENT(S)	IVRCL Chegapalli Tollways Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/835/2023

Present: Ld. Counsel Ms. Hamsini for the Applicant.

Ld. Counsel Mr. VB Raju for the Respondent No.1, 2 & 3.

Ld. Counsel Mr. G. Bhupesh for R4, R6, R8 & R9.

It is stated by the Ld. Counsel for the Applicant/RP, that now he is the member of the Monitoring Committee. Applicant is directed to file the substitution application. **Matter is adjourned to 10.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)